

ACT No. XVI OF 1856.

PASSED BY THE LEGISLATIVE COUNCIL OF INDIA.

(Received the assent of the Governor General on the 9th August 1856.)

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AN ACT to authorize the levy of Port-dues and Fees at the present rates for a further period of twelve months.

WHEREAS, by Section XLI Act XXII of 1855, the period, during which the dues and fees now usually collected at the several ports within the Territories in the possession and under the Government of the East India Company may be collected as such ports respectively, is limited to one year from the time of the passing of the Act, which will expire on the 13th of August 1856, and it is expedient to extend that period—

It is hereby enacted that the dues and fees now usually collected at the several ports within the said Territories, may be collected at such ports during the period of twelve months from the 13th of August 1856.

Continuance of existing  
Port-dues and Fees for twelve  
months.

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PRICE 9 PIES.